

Indian Forest Management Institute, Bhopal is not recognised by any All India body and the Institute is not accepting the conditions laid down by the Association of University in this regard; and

(b) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The question of securing recognition of its two years post Graduate Diploma in Forestry Management by the Association of Indian Universities is under examination of the Indian Institute of Forest Management.

[English]

#### Research to Cure Rabies

6128. SHRI VIJAY NAVAL PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Pasteur Institute of Paris and Institute for communicable diseases of USA have shown interest to cooperate in research work to find a cure for rabies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The National Institute of Virology, Pune, which is under the Indian Council of Medical Research (ICMR) has drawn up a collaborative study with Pasteur Institute, Paris, for production of Human monoclonal rabies antibodies.

#### New Housing Policy for Government Employees

6129. SHRI P.C. THOMAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to declare a new housing policy for Central Government Employees; and

(b) if so, the details thereof?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). No, Sir. However, to promote greater access to housing for Central Government Employees of different categories, an organisation, namely, Central Government Employees Welfare Housing Organisation, has been set up by this Ministry. The Organisation is responsible for undertaking construction of Houses at non-profit-no-loss basis for the Central Government Employees Serving and/or retired, and for souses of the deceased Central Government Employees.

[Translation]

#### Education to Children of Agricultural Labour

6130. SHRI VIJOY KUMAR YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of such children of agricultural labourers as are of school age in the country, State-wise;

(b) the ratio of the school going children among them;

(c) whether any time bound programme has been chalked out by the Government to impart education to these children; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Data is